

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI
NEW BOMBAY BENCH

O.A. No. 343/88 198
T.A. No.

DATE OF DECISION 10.6.1988

Shri A.N.Bhanot

Petitioner

Shri L.M.Nerlekar

Advocate for the Petitioner(s)

Versus

The Divisional Rly. Manager, B'bay V.T. Respondent

Shri R.K.Shetty

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. J.G.Rajadhyaksha, Member (A),

The Hon'ble Mr. M.B.Mujumdar, Member (J).

1. Whether Reporters of local papers may be allowed to see the Judgement? *X*
2. To be referred to the Reporter or not? *NO*
3. Whether their Lordships wish to see the fair copy of the Judgement? *NO*
4. Whether it needs to be circulated to other Benches of the Tribunal? *NO*

(3)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No. 343/88.

Shri A.N.Bhanot,
C/o.B.L.Godara,
Shantabai Ki Chawli,
Near "F" Cabin,
Kalyan, Dist. Thane.

... Applicant.

V/s.

The Divisional Railway Manager,
Central Railway, Bombay V.T.,

... Respondent.

Coram: Hon'ble Member (A), Shri J.G.Rajadhyaksha,
Hon'ble Member (J), Shri M.B.Mujumdar.

Oral Judgment:-

(Per Shri M.B.Mujumdar, Member (J)) Dated: 10.6.1988

Heard Mr.Nerlekar, the learned advocate for the applicant and Mr.R.K.Shetty learned advocate for the respondents. The application is admitted and by consent and in view of the facts we are disposing it of finally.

2. A departmental inquiry is going on against the applicant. He had requested that he should be allowed to engage on Shri A.R.Badwe (Retired) Office Superintendent from Jhansi Division, as his defence assistant. As the request was rejected, he has filed the present application.

3. After hearing the advocates for both the sides and considering the facts we direct that the respondents should allow the applicant to engage Shri A.R.Badwe (Retired) Office Superintendent, as his Defence Assistant. Shri Badwe is to conduct the case as defence assistant from the stage at which the departmental inquiry is now pending. With these directions the application is disposed of with no order as to costs.


J.G. RAJADHYAKSHA
MEMBER (A)


(M.B. MUJUMDAR)
MEMBER (J).